

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3352/07/HDB/2017
NAME OF THE COMPANY	Syberplace E Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Tilak Raj Panjabi & Another
NAME OF THE RESPONDENT(S)	Syberplace E Solutions Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Narendar Naik	Adv	9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Narendar Naik learned counsel for the petitioner and he submitted that the notice to the respondents not yet served and he will take personal notice to the respondent. Post the case on 18.10.2017.



Member (Technical)



Member (Judicial)